

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

6. **IA-2168/2024 in C.P.(IB)/991(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.05.2024**

NAME OF THE PARTIES: Punjab & Maharashtra Co-operative Bank Limited
Vs
Sapphire Hospitals Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT, 2016

ORDER

1. Mr. Sandeep Bajaj, Ld. Counsel for the Applicant present.
2. Counsel submits that the connected matter is listed on 08.05.2024, hence, this IA also may be listed on the same date.
3. At the request of the Counsel, list this IA on **08.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)